

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3319
TO BE ANSWERED ON 17th DECEMBER, 2021**

SPURIOUS MEDICINES DURING SECOND WAVE OF COVID-19

**3319: SHRIMATI HARSIMRAT KAUR BADAL:
DR. ALOK KUMAR SUMAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the widespread exchange of spurious medicines in the country, if so, the details thereof;
- (b) whether the Government has noted that during the second wave of COVID-19, spurious medicines were sold to patients of COVID-19 consequently affecting their recovery;
- (c) if so, whether the Government has prepared any report in this regard;
- (d) whether the Government has initiated any action against all those persons pedaling fake and spurious medicines for putting patients' lives at risk; and
- (e) if so, the details thereof and the outcome thereof along with other steps taken to stop the use of spurious drugs in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): Enforcement of the provisions of the Drugs and Cosmetics Act and the Rules made thereunder primarily lies with the State Drug Controllers/State Licensing Authorities. The Central Drugs Standard Control Organisation (CDSCO) has requested all States/UTs Licensing Authorities through several advisories to instruct their enforcement staff to keep strict vigil and to take stringent action against the offenders in cases related to medicines of suspected quality.

As per information available from various State Licensing Authorities, in cases of fake & spurious Covid management drugs, various enforcement actions like Drug seizure,

arrests of accused persons / registration of FIR etc. have been carried out by the State Licensing Authorities.

Amidst reports of black-marketing/hoarding/ overcharging of Covid-19 management drugs received, CDSCO has requested all States/UTs Licensing authorities through several advisories to instruct their enforcement staff to keep strict vigil especially at sensitive places and to take stringent action against the offenders by conducting special drive of monitoring and investigation.
